

DIVISION BENCH
COURT - II

P-102

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

C.P. (IB)/168(KB)2022
IA(I.B.C)/956(KB)2024

**CORAM: 1. HON'BLE MEMBER(J), SMT. BIDISHA BANERJEE
2. HON'BLE MEMBER(T), SHRI D. ARVIND**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 10TH JULY 2024

IN THE MATTER OF	TATA CAPITAL FINANCIAL SERVICES LIMITED VS GOPI KISHAN DAMANI
UNDER SECTION	SECTION 95(1)

Appearance (via video conferencing/physically)

Mr. Avishek Guha, Adv.] For the Financial Creditor

Ms. Arunika Dutta, Adv.]

Mr. Srijit Bose, Adv.]

Mr. Kaustov De Sarkar, Adv.]

Mr. Saurav Jain, Adv.] For the Resolution Professional

Ms. Urmila Chakraborty, Adv.] For the Personal Guarantor

Mr. A. Sarkar, Adv.]

ORDER

1. Ld. Counsel appearing on behalf of the parties present.

2. **IA(I.B.C)/956(KB)2024:**

a. Ld. Counsel Ms. Urmila Chakraborty seeks seven days to file her reply in report.

b. Further seven days is granted to file her reply in the report in granted as a last chance or objection to the report be filed by the Resolution Professional. Failing which an appropriate order would be passed on the next date of hearing.

c. List the matter on **14.08.2024**.

**D. Arvind
Member (Technical)**

**Bidisha Banerjee
Member (Judicial)**